

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

LOK SABHA

**UNSTARRED QUESTION NO. 481
TO BE ANSWERED ON FEBRUARY 04, 2021**

AFFORDABLE HOUSING

**NO. 481. SHRI KUNWAR PUSHPENDRA SINGHCHANDEL:
SHRIMATI MALA RAJYA LAXMI SHAH:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the scheme for providing affordable houses to persons belonging to economically weaker sections of the society; and
- (b) the details of the beneficiaries, State-wise including Uttarakhand and Bundelkhand regions?

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

(a): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana – Urban (PMAY-U) since 25.06.2015 for providing assistance to States/ Union Territories (UTs) for addressing the housing requirement of the people belonging to Economically Weaker Section (EWS), Low Income Group (LIG) and Middle Income Group (MIG) categories in urban areas through following four verticals:

S. No.	Vertical	Carpet Area of the house	Central Assistance per house
1.	In-situ Slum Redevelopment (ISSR)	Upto 30 square meter (sqm)	Rs. 1.00 lakh
2.	Credit Linked Subsidy Scheme (CLSS)	Upto 30 sqm for EWS(annual household income up to ₹3,00,000), 60 sqm for LIG(annual household income from ₹3,00,001 to ₹6,00,000),160 sqm for MIG-I(annual household income from ₹6,00,001 to ₹12,00,000), and 200 sqm for MIG-II (annual household income from ₹12,00,001 to ₹18,00,000).	Interest subsidy of 6.5 %, 4% and 3% on loan amounts upto Rs. 6 lakh, Rs. 9 lakh and Rs. 12 lakh for beneficiaries belonging to EWS/LIG, MIG-I and MIG-II categories respectively.
3.	Affordable Housing in Partnership (AHP)	Upto 30 sqm	Rs. 1.50 lakh
4.	Beneficiary-led individual house construction/ enhancement (BLC)	Upto 30 sqm	Rs. 1.50 lakh

The scheme covers the entire urban area consisting of Statutory Towns, Notified Planning Areas, Development Authorities, Special Area Development Authorities, Industrial Development Authorities or any such authority under State legislation which is entrusted with the functions of urban planning & regulations.

All houses constructed under PMAY-U have basic amenities like water supply, electricity, kitchen and toilet. The Mission promotes women empowerment by providing the ownership of houses in name of female member or in joint name. Preference is also given to differently abled persons, senior citizens, Scheduled Castes (SCs), Scheduled Tribes (STs), Other Backward Classes (OBCs), Minority, single women, trans gender and other weaker & vulnerable sections of the society.

Based on the project proposals received so far from the States/ UTs under the Scheme, a total 110 lakh houses have been sanctioned; out of this, 71.4 lakh are at various stages of construction and 41.8 lakh have been completed/ delivered.

(b): Out of total sanctioned 109,82,808 houses; 98,85,386 houses have been sanctioned for EWS, 6,04,826 for LIG and 4,92,596 for MIG category beneficiaries across the country. These include 40,821 houses in the State of Uttarakhand and 2,27,227 in the Bundelkhand region (Banda, Chitrakoot, Hamirpur, Jalaun, Jhansi, Lalitpur, and Mahoba districts of Uttar Pradesh and Chhatarpur, Damoh, Datia, Panna, Sagar and Tikamgarh districts of Madhya Pradesh). State/UT-wise details of houses sanctioned for beneficiaries under the scheme are at Annexure.

State UTs wise details of houses sanctioned under PMAY-U including State of Uttarakhand and Bundelkhand region

S. No	States/UTs	Houses Sanctioned			
		EWS	LIG	MIG	Total
1	A&N Island (UT)	594	10	8	612
2	Andhra Pradesh	19,89,456	14,066	22,924	20,26,446
3	Arunachal Pradesh	7,255	12	155	7,422
4	Assam	1,20,679	861	1,728	1,23,268
5	Bihar	3,50,003	5,236	5,464	3,60,703
6	Chandigarh (UT)	178	194	944	1,316
7	Chhattisgarh	2,47,676	9,147	5,792	2,62,615
8	D&N Haveli (UT)	4,579	1,928	663	7,170
9	Delhi (UT)	1,782	9,123	11,936	22,841
10	Goa	828	644	2,086	3,558
11	Gujarat	5,38,388	1,66,872	50,635	7,55,895
12	Haryana	2,54,159	10,033	14,640	2,78,832
13	Himachal Pradesh	11,096	533	580	12,209
14	Jammu & Kashmir	53,739	1,258	764	55,761
15	Jharkhand	2,03,184	3,996	5,642	2,12,822
16	Karnataka	6,07,810	16,779	47,715	6,72,304
17	Kerala	1,13,066	6,963	4,884	1,24,913
18	Ladakh (UT)	1,763	-	14	1,777
19	Lakshadweep (UT)	-	-	-	-
20	Madhya Pradesh	7,76,862	39,726	24,411	8,40,999
21	Maharashtra	10,15,682	1,67,343	1,02,402	12,85,427
22	Manipur	50,005	147	24	50,176
23	Meghalaya	4,595	121	50	4,766
24	Mizoram	34,495	744	540	35,779
25	Nagaland	31,983	9	11	32,003
26	Odisha	1,66,779	2,512	4,185	1,73,476
27	Puducherry (UT)	13,038	369	1,129	14,536
28	Punjab	81,781	10,104	10,812	1,02,697
29	Rajasthan	1,59,081	32,323	21,187	2,12,591
30	Sikkim	527	20	20	567
31	Tamil Nadu	6,39,392	24,968	35,215	6,99,575
32	Telangana	1,56,329	15,084	38,648	2,10,061
33	Tripura	84,661	743	788	86,192
34	Uttar Pradesh	16,80,268	35,993	50,657	17,66,918
35	Uttarakhand	31,001	5,393	4,427	40,821
36	West Bengal	4,52,672	21,572	21,516	4,95,760
Total		98,85,386	6,04,826	4,92,596	109,82,808